

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

18. C.P.(IB)-2481(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.03.2021**

NAME OF THE PARTIES: Hindustan Power Instruments Pvt Ltd  
V/s  
AXL Lighting Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Mr. Karan Dogra, counsel for the respondent is present. None appeared for the petitioner despite listing the matter on board for appearance of the petitioner/dismissal of the petition. It appears the petitioner is not interested in prosecuting the matter. Therefore, the Company petition is dismissed for non-prosecution.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V SUBBA RAO  
Member (Judicial)